NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/119/(IB)/2018

NAME OF THE PETITIONER(S)

: KESHAV GINNING & PRESSING FACTORY

NAME OF THE RESPONDENT(S)

: SUBBURAJ COTSPIN MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for applicant present and submitted preliminary arguments. The petition is admitted for hearing. The Registry is directed to send notice to the respondent for appearance on the next date of hearing. Counsel for the applicant is also directed to send private notice to the registered office of the corporate debtor/respondent and file an affidavit in proof of the same. Put up on 28.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)